

Sixteenth Lok Sabha

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Title: Election of 15 Members from Lok Sabha and 7 Members from Rajya Sabha to the Committee on Public Accounts.

श्री मल्लिकार्जुन खड़गे (गुलबर्गा): माननीय अध्यक्ष महोदया, मैं प्रस्ताव करता हूँ:

“ कि इस सभा के सदस्य लोक सभा के प्रक्रिया तथा कार्य संचालन नियमों के नियम 309 के उप-नियम (1) द्वारा अपेक्षित रीति से 1 मई, 2018 से शुरू होने वाली और 30 अप्रैल, 2019 को समाप्त होने वाली अवधि के लिए लोक लेखा समिति के सदस्यों के रूप में कार्य करने के लिए अपने में से पन्द्रह सदस्य निर्वाचित करें।”

HON. SPEAKER: The question is:

“That the members of this House do proceed to elect in the manner required by sub-rule (1) of rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from amongst themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 2018 and ending on the 30th April, 2019.”

The motion was adopted.

SHRI MALLIKARJUN KHARGE : I beg to move:

“That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 2018 and ending on the 30th April, 2019 and do communicate to this House the names of the members so nominated by Rajya Sabha.”

HON. SPEAKER: The question is:

“That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 2018 and ending on the 30th April, 2019 and do communicate to this House the names of the members so nominated by Rajya Sabha.”

The motion was adopted.